N O T I C E

In Partial Modification to the Judicial Assignment at the **Nagpur Bench**, which had come into effect from 5th July 2021 (Partially modified on 09.08.2021, 26.08.2021, 30.08.2021, 06.09.2021, 27.09.2021, 04.10.2021 and 11.10.2021, 18.10.2021, 25.10.2021 and 15.11.2021), it is hereby notified for the information of Advocates and parties appearing in person that, the Hon'ble the Chief Justice has been pleased to approve the following partial modifications with effect from **Monday, 13th December 2021** :-

Sr. No	sitting	Assignment
1	The Hon'ble Shri Justice **SUNIL B. SHUKRE** AND The Hon'ble Shri Justice **A. L. PANSARE** **Commercial Appellate Division Bench**	**For admission, hearing and order matters therein**: **(A) All Civil Writ Petitions of Odd Years.** (B) All Public Interest Litigations – Civil, Criminal and Suo Motu.
2	The Hon'ble Shri Justice **A. S. CHANDURKAR** AND The Hon'ble Shri. Justice **G. A. SANAP**	**For admission, hearing and order matters therein**: **(A) All Civil Writ Petitions of Even Years.** (B) All Direct and Indirect Taxes and Customs Applications, References and Appeals. (C) All Letters Patent Appeals. (D) All First Appeals and Family Court Appeals. (E) All Contempt Appeals and Petitions. (F) All other Civil work of the Division Bench not assigned to any other Court

Dated this 10th day of December 2021

By Order,

High Court of Judicature at Bombay)
Bombay)

Sd/-
(V. R. Kachare)
Registrar (Judicial-I)